

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3912
ANSWERED ON:26.08.2011
FUNCTIONING OF CCRUM
Shariq Shri Sharief Ud Din

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has reviewed the functioning and performance of the Central Research Councils including the Central Council for Research in Unani Medicine (CCRUM) under the Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicine;
- (b) if so, the details alongwith the outcome thereof;
- (c) whether certain shortcomings and contravention of rules have been noticed in the functioning of these research councils, particularly CCRUM;
- (d) if so, the details thereof indicating the number of meetings of the governing body of CCRUM taken place during the last three years and the current year so far under the established rules; and
- (e) the measures taken/proposed to be taken to strengthen the governing bodies of the Central Research Councils under AYUSH, particularly CCRUM and streamline their functioning in the country?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRIS. GANDHISELVAN)

(a) to (e): Functioning of all the Research Councils under the Department of AYUSH is reviewed from time to time by the duly constituted respective Governing Body, Standing Finance Committee and Scientific Advisory Committee. A Committee was recently constituted by this Department to scrutinise books of accounts of all the Research Councils, including CCRUM for the year 2010-11 to ensure compliance with norms on delegation of financial powers in incurring expenditure. The Committee found certain deviations from the laid down norms in the functioning of the Research Councils including CCRUM. With a view to check any deviation, the Department has suggested the Councils to revise the Delegation of Financial Powers of the Councils in line with the General Financial Rules (GFRs) and Delegation of Financial Power Rules (GFRs) with the approval of their Governing Bodies.

No meeting of Governing Body of CCRUM could be held during the last 3 years and the current year.